

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/5716/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 23rd June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJ/BJA/2023/1615 and DJ/BJA/2023/1615 dtd. 22.06.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for (a) **casual leave on 23.06.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 22.06.2023 till the morning of 26.06.2023** and (b) **casual leave on 30.06.2023 and 01.07.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 28.06.2023 till the morning of 03.07.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/5717/A, dated , 23-06-2023

Copy to:

1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]